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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 458/1995

New Delhi this the 27th day of February, 1996.

HON'BLE SHRI JUSTICE P.K.SHYAMSUNDAR, ACT. CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Hari Ram Yadav S/O
Vishwanath Yadav,
R/O 33/168 Trilokpuri,
Delhi-91.
2. Bindra Prasad S/O
Parmeshwar Deen,
R/O New Ashok Nagar,
8/41, Delhi-91.
3. Sachinder Kumar Yadav S/O
Arjun Prasad Yadav,
R/O D-221 New Ashok Nagar,
Delhi-91..
4. Ved Raj Singh S/O Nathu Singh,
R/O B-366, New Ashok Nagar,
Delhi-91.

... Applicants

(None present)

-Versus-

1. The Director General, E.S.I.,
ESIC Building, Kotla Road,
New Delhi-110002.
2. The Director,
ESI Hospital,
Sector-24, NOIDA.

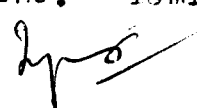
... Respondents

(None present)

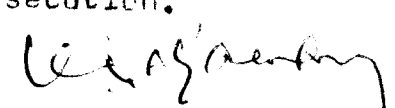
O R D E R (ORAL)

Shri Justice P. K. Shyamsundar —

This case was listed yesterday. Counsel and applicant were not present. Even today none is present. Dismissed for non-prosecution.


(K. Muthukumar)
Member (A)

/as/


(P. K. Shyamsundar)
Acting Chairman